

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH, JAIPUR.

Date of Decision: 26.4.2000

CP 17/2000 (OA 83/93)

Mrs Seema Caidi, presently working on daily wages in the Regional Passport Office, Jaipur.

... Petitioner

V/s.

- Shri Lalit Man Singh, Secretary to the Govt.of India, Ministry of Foreign & External Affilirs, New Delhi.
- Shri R.L.Woli, Passport Officer, Regional Passport Office, University Marg, Tonk Road, Jaipur.

... Respondents.

CORAM:

HON'BLE MR.S.F.AGARWAL, JUDICIAL MEMBER HON'BLE MR.H.P.NAWAHI, ADMINISTRATIVE MEMBER

For the Petitioner

.. None

For the respondents

.. None

ORDER

PER HOW BLE MR .S .M. AGARWAL, JUDICIAL MEMBER

None appeared for the patitioner. On the perusal of the averments made in this petition it appears that this Tribunal passed an order on 9.5.95 in CA 83/93, against which the applicant filed CP. The said CP was also dismissed by this Tribunal vide its order dated 20.12.99 and again the applicant has filed this petition for issuing maximum notice to the opposite parties for initiation of contempt proceedings against them.

- 2. In our opinion, this contempt Patition is not maintainable as barred by limitation and the applicant has already filed the CP, which has already been disposed of by this Tribunal vide its order dated 20.12.99.
- 3. Therefore, we dismiss this Contempt Petition in limine.

(H.P.NAWAHI) MEMBER (A) (S.M.AGARWAL)
MEMBER (J)